APPENDIX

1. PUBLICATIONS BROUGHT OUT/BEING BROUGHT OUT BY THE RAJYA SABHA SECRETARIAT DURING THE PERIOD 2002 TO 2008

1.1 LARRDIS

2. Second Chambers: Bicameralism Today
3. Emergence of Second Chamber in India
4. Select Speeches, Rulings and Observations (Aug. 1997 – July 2002) of late Shri Krishan Kant, former Vice-President of India and Chairman, Rajya Sabha
5. Nominated Members of Rajya Sabha
6. Discipline, Decorum and Dignity of Parliament
7. Fifty Years of Rajya Sabha (1952—2002)
8. Computerisation in Rajya Sabha—An Overview
9. Committee System in Rajya Sabha—An Introduction
10. Ethics Committee of Rajya Sabha
13. Women Members of Rajya Sabha
14. Welcome Mr. Chairman, Sir (2003, Felicitations to Hon’ble Chairman Shri Bhairon Singh Shekhawat)
16. Role and Relevance of Rajya Sabha in Indian Polity
17. Celebrating Rajya Sabha: The 200th Session
18. Rajya Sabha Mein Rashtrakavi Maithilisharan Gupta (In Hindi)
19. Practice & Procedure Series (21 booklets) (Hindi also)
20. Felicitations - Hon’ble Chairman, Sir (Shri Bhairon Singh Shekhawat)
22. Rajya Sabha at Work, 2006 edition. (Hindi under print)
23. Welcome Mr. Chairman, Sir, (2007, Felicitations to Hon'ble Chairman, Shri Mohammad Hamid Ansari)
24. Rulings and Observations from the Chair, 1952—2007 (is being updated)
25. Rajya Sabha and its Secretariat: Performance Profile 2007 (sent for final printing)
26. Who’s Who Rajya Sabha 2008 (being prepared)
27. Booklet on Structure and Functions of Rajya Sabha Secretariat (being prepared)
28. Handbook/Calender of Publications of Rajya Sabha Secretariat (being prepared)

1.2 Bill Office
Private Members’ Legislation, 2002

1.3 Committee on Ethics Section
1. The Members of Rajya Sabha (Declaration of Assets and Liabilities) Rules, 2004
2. Code of Conduct for Members of Rajya Sabha
3. Declaration of Interests

1.4 Committee Co-ordination Section
1. Rajya Sabha Committees – A Profile 2006
2. Rajya Sabha Committees – A Profile 2007 (It is to be brought out by October 2008)
3. Committees of Rajya Sabha and other Parliamentary Committees and Bodies on which Rajya Sabha is represented (2006-07)
4. Committees of Rajya Sabha and other Parliamentary Committees and Bodies on which Rajya Sabha is represented (2008-09)
5. Rajya Sabha Committee Membership - 2006

1.5 Committee Section – II
Booklet on “Rules and Directions relating to Committee on Petitions”
1.6 Editorial and Translation Service
   1. Parliamentary Terms and Phrases, 2005
   2. Nutan Pratibimb (Hindi)

1.7 Legislative Section
   1. Handbook for Members of Rajya Sabha, April, 2002 (in the process of updation)
   2. Rules of Procedure and Conduct of Business in the Council of States Sixth ed. March, 2005
   3. Report of the group constituted by the Chairman to go into the Question of issues pertaining to State subject/Legislatures which can be raised and discussed in the House

1.8 Lobby Office
   Journals of the Rajya Sabha (Brought out after every Session)

1.9 M.A. Section
   Accommodation and other Amenities for Members of Rajya Sabha

1.10 M.S. & A. Section
   Updation and Printing of—
   2. Salaries and Allowances of—
      (i) Officers of Parliament Act, 1953 and Rules made thereunder;
      (ii) Leaders of Opposition in Parliament Act, 1977 and Rules made thereunder;
      (iii) The Leaders and Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Act, 1998 and Rules made thereunder; and
      (iv) The Vice-President’s Pension Act, 1997 and Rules made thereunder.

1.11 O & M Section
   (Both the publications, viz. (i) Annual Report and (ii) Manual of Office Procedure are under revision/updation)

1.12 Question Branch

1. Subjects for which the various Ministers are responsible for answering questions in the Rajya Sabha

2. Statistical Information Relating to Questions

1.13 Table Office


2. List of Members, Rajya Sabha, 2008

3. Disqualification of Members on Grounds of Defection 2004

4. Directions by the Chairman, Rajya Sabha October 2007
   (It has been amalgamated with the publication entitled ‘Rules of Procedure and Conduct of Business in the Council of States’ being published by Legislative Section. However, it is being updated on internet by this Section)

5. General Information for Members (brought out bi-annually)

6. Resume of the Business transacted by Rajya Sabha (brought out after every session)

   (It will be updated and published near about the Presidential/Vice Presidential election year)


1.14 Training Unit

1. Orientation Programme for New Members of Rajya Sabha – A set of 10 booklets:
   (i) The Law-Making Process
   (ii) Rajya Sabha – It’s Contribution to Indian Polity
   (iii) How to be an Effective Legislator
   (iv) Information Management for Legislators ‘A Background Note’
(v) Executive Accountability to Parliament
(vi) Members – Do’s & Don’ts
(vii) Information At a Glance
(viii) Parliamentary Privileges
(ix) Committee System in Rajya Sabha
(x) Role of the Leader of the House, Leader of the Opposition and Whips

1.15 Publication brought out by Watch and Ward, Door-keeping and Sanitation Service

A Glimpse of Parliament of India

2. PUBLICATIONS BROUGHT OUT BY THE LOK SABHA SECRETARIAT DURING THE PERIOD 2002 TO 2007

2.1 Publications brought out by LARRDIS

1. Fifty Years of Indian Parliament (2002) (English & Hindi)
5. Indian Parliamentary Companion: Who’s Who of Members of Lok Sabha (1st to 13th Lok Sabha) 2003 (English & Hindi)
6. President’s Rule in States and Union Territories (2003) (English & Hindi)
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<td>Combating Terrorism (2003)</td>
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<td>Application of Information Technology in Lok Sabha (2003)</td>
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<td>20</td>
<td>Anti-defection Law in India and the Commonwealth (by G.C. Malhotra) (2005)</td>
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34. 53rd Commonwealth Parliamentary Conference; A Commemorative Souvenir (2007) (English & Hindi)


36. India: Some Facts (Revised Twice every year)

37. Journal of Parliamentary Information (Quarterly)

38. Digest of Legislative and Constitutional Cases (Quarterly)

39. Digest of Central Acts (Quarterly)

40. IPG Newsletter (Quarterly)

41. Booklets brought out on the occasion of unveiling of statues/portraits of the Dignitaries:
   - Conjeevaram Natrajan Annadurai (2002) (English & Hindi)
   - Pasumpon Muthuramalinga Thevar (2002) (English & Hindi)
   - S. Satyamurti (2002) (English & Hindi)
   - Maharaja Ranjit Singh (2003) (English & Hindi)
   - Mahatma Basaveswara (2003) (English & Hindi)
   - Chhatrapati Shivaji Maharaj (2003) (English & Hindi)
   - Swatantryaveer Vinayak Damodar Savarkar (2003) (English & Hindi)
   - Mahatma Jyotirao Phule (2003) (English & Hindi)
   - Shaheed Hemu Kalani (2003) (English & Hindi)
   - Tridib Kumar Choudhuri (2004) (English & Hindi)
   - Sarat Chandra Bose (2004) (English & Hindi)
   - Vasudev Balwant Phadke (2004) (English & Hindi)
Subramania Bharati (2004) (English & Hindi)
Acharya J.B. Kripalani (2006) (English & Hindi)
Vithalbhai Patel (2006) (English & Hindi)
Indrajit Gupta (2006) (English & Hindi)
Biju Patnaik (2006) (English & Hindi)
Dr. Panjabrao Deshmukh (2006) (English & Hindi)
Damodaram Sanjivayya (2006) (English & Hindi)
M.G. Ramachandran (2006) (English & Hindi)
Murasoli Maran (2006) (English & Hindi)
Bhupesh Gupta (2006) (English & Hindi)
Maharana Pratap (2007) (English & Hindi)
Kittur Rani Channamma (2007) (English & Hindi)
Joachim Alva (2007) (English & Hindi)
Violet Alva (2007) (English & Hindi)
Bipin Chandra Pal (2007) (English & Hindi)

2.2 24 Profiles of the following National Leaders whose portraits adorn the Central Hall of Parliament House being brought out every year on their Birth Anniversary:

Netaji Subhas Chandra Bose
Lala Lajpat Rai
Smt. Sarojini Naidu
Morarji Desai
Dr. Rammanohar Lohia
Dr. B.R. Ambedkar
Pandit Motilal Nehru
Gurudev Rabindranath Tagore
Swatantryaveer V.D. Savarkar
Dr. Syama Prasad Mookerjee
Bal Gangadhar Tilak
Rajiv Gandhi
Dadabhai Naroji
Mahatma Gandhi
Lal Bahadur Shastri  
Sardar Vallabhbhai Patel  
Deshbandhu Chittaranjan Das  
Maulana Abul Kalam Azad  
Pandit Jawaharlal Nehru  
Smt. Indira Gandhi  
Dr. Rajendra Prasad  
C. Rajagopalachari  
Choudhary Charan Singh  
Pandit Madan Mohan Malaviya

2.3 List of Publications brought out by Committee Branch - I

2. Directions by the Speaker (2004 and 2007)

2.4 List of Publications brought out by Table Office


2.5 List of Publications brought out by the Department-related Parliamentary Standing Committees’ Coordination Branch

1. DRSCs – A Review (Annually from 2002 onwards)
2. DRSCs – Important Recommendations of Parliamentary Committees of Lok Sabha (April 2003 and June 2005)
3. Brochure on DRSCs (March 2004 and July 2004)
5. An Introductory Guide – Parliamentary Committee (DRSCs) (August 2007)
6. Parliamentary Committee (Other than Financial and DRSCs) – Summary of Work (2006-07)
2. 6 List of Publications brought out by the Privileges and Ethics Branch
   1. Privileges Digest (Annually)

2. 7 Publication brought out by the Editorial and Translation Service
   Unparliamentary Expressions (2004)

2. 8 Publication brought out by the Simultaneous Interpretation Service

2. 9 Publication brought out by Question Branch
   Demarcation of Responsibilities in Government of India (2007)

2. 10 Other Publications
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